

Or. No.1

Copy of order
on 27.12.02 along
with copies of OA
sent to all respon-
dents copies of
handed over to
counsel for
both sides.

D.Y. 1099/02

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Order No.1 dated 27.12.2002

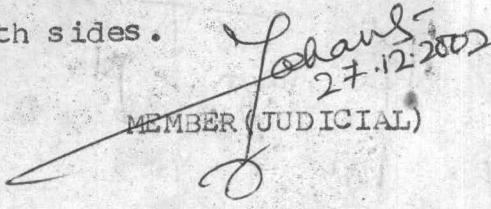
On being mentioned by Shri B.K. Mohanty, learned counsel for the Applicant, this matter has come up to-day for consideration in presence of Shri S.B.Jena, learned Addl. Standing Counsel appearing on behalf of Union of India (on whom a copy of O.A. had already been served).

Applicant had gathered some experience as substitute E.D.B.P.M. at Dakhina Radasa B.O. Now, he has applied for the post of G.D.S. Mail Deliverer in respect of Ranch S.O.. By filing the present Original Application under Section 19 of the A.T. Act, 1985, he has prayed for a direction to Respondents to give due consideration to his case, by keeping in mind his past experience, while recruiting persons under Annexure-1 dated 11.11.2002; as he has already applied for the said post, within the date as fixed under Annexure-1.

Having heard the learned counsels for both sides, this O.A. is disposed of; at the stage of admission; with direction to Respondents to give due consideration to the case of the Applicant by keeping in mind his past experience of his working as substitute EDBPM of Dakhina Radasa B.O.

With the above observation and direction, this O.A. is disposed of. No costs.

Send copies of this order, along with copies of this O.A. to Respondents and free copies of this order be also made available to the counsels of both sides.


 MEMBER (JUDICIAL)

27.12.2002